

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2173
TO BE ANSWERED ON 16.12.2021**

e-SHRAM PORTAL

2173. SHRI KAMAKHYA PRASAD TASA:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether the provision of registering gig and platform workers on the e-Shram portal enables them to have the legal status of unorganized workers;**
- (b) the method of calculating minimum period of 90 days of working for making them eligible to register as a platform or gig workers under Rule 50(2)(d) of draft Rules on the Code of Social Security, 2020; and**
- (c) the manner in which the Motor Vehicles Aggregators Guidelines, 2020 and the draft Rules on the Code of Social Security, 2020 simultaneously apply to aggregator contributions?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): Ministry of Labour & Employment has launched eSHRAM portal, a National Database of the unorganised workers recently on 26th August, 2021. The gig and platform workers have been provided statutory provision under Section 2 (35) of the Code on Social Security 2020.

Motor Vehicle Aggregator Guidelines, 2020 issued by the Ministry of Road Transport and Highways vide communication dated 27th November, 2020 provides a guiding framework to the State Governments/UTs to consider for issuance of licences as well as regulating the business being conducted by such aggregators. On the other hand the Code on Social Security, 2020 envisages Social Security benefits to the gig and platform workers through formulation of schemes under the Code. As per section 114 (4) of the Code on Social Security 2020 the contribution to be paid by the aggregators for the funding shall be at such rate not exceeding two per cent., but not less than one per cent. Provided that the contribution by an aggregator shall not exceed five per cent of the amount paid or payable by an aggregator to gig workers and platform workers. The Rules under Code on Social Security, 2020, have not yet been finalised. As on 2nd December, 2021, 7,29,477 gig and platform workers are registered with eSHRAM portal.
